

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:771

ANSWERED ON:12.11.2010

SUPPLY OF POWER TO STATES

Chowdhury Shri Adhir Ranjan; Das Shri Khagen; Nagar Shri Surendra Singh; Singh Dr. Raghuvansh Prasad

Will the Minister of POWER be pleased to state:

- (a) the quantum of power supplied to various States in the country including Bihar from Central Power Generating Stations during the last three years and the current year, State-wise;
- (b) whether the power supplied to these States is much less than the requirement;
- (c) if so, the reasons therefor;
- (d) whether the several State Governments in the country including Uttar Pradesh has requested for supply of additional power to their States;
- (e) if so, the details thereof; and
- (f) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARAT SINH SOLANKI)

(a) : The quantum of energy scheduled from the Central Power Generating Stations to various States in the country including Bihar during the last three years and the current year, State - wise, is given at Annex.

(b) & (c) : There is an overall shortage of power in the country. The quantum of shortage varies from State to State on month to month and day to day basis depending on demand and availability of power. The energy and peak shortage in the country during the current year (April to October, 2010) was 9.2% and 10.1% respectively. Electricity being a concurrent subject, responsibility for supply of electricity in a State for meeting the requirement lies under the concerned State Government / Power Utilities in the State. Government of India only supplements the efforts of State Government(s) by commissioning power projects through Central Public Sector Undertakings. The availability of power in a state is sum total of generation from its own sources, allocation from Central Generating Stations (CGSs) and import of power from other states. The actual availability of power to the States/UTs from the generating stations, be it in Central, State or Private Sector, on day to day basis, gets reduced to the extent of auxiliary power consumption, outages for planned maintenance / renovation & modernization / Life Extension, forced outage as well as operating restrictions due to shortage of fuel / water, etc. The allocation of power from the CGSs to beneficiary States / UTs are basically percentage allocations and they receive power from the available capacity of the generating units, after accounting for the aforementioned factors, strictly in accordance with the percentage allocations to them.

(d) to (f) : As most of the States / UTs have been facing shortage of power, requests for additional allocation out of unallocated power of CGSs are received from various States from time to time to overcome the shortage situation in their States. The quantum of unallocated power in the CGSs being limited, it can only supplement the power available from other sources. Further, at any point of time, the entire unallocated power of CGSs remains allocated, enhancement in allocation of any State / UT is feasible only by way of equivalent reduction in the allocation of other State(s) / UT(s). Allocation of unallocated power to the States / UTs to the extent of their request is, therefore, not feasible many a times.